

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 160 of 2010, 161 of 2010 and 162 of 2010**

**Dated: 15<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Appeal No. 160 of 2010**

**Western Electricity Supply Co. of Orissa Ltd. .... Appellant (s)  
Versus**

**O.E.R.C. & Ors. ... Respondent (s)**

**Appeal No .161 of 2010**

**North-Eastern Electricity Supply Co. of  
Orissa Ltd. .... Appellant (s)  
Versus**

**O.E.R.C. & Ors. ... Respondent (s)**

**Appeal No .162 of 2010**

**Southern Electricity Supply Co. of  
Orissa Ltd. .... Appellant (s)  
Versus**

**O.E.R.C. & Ors. ... Respondent (s)**

Counsel for the Appellant (s): Mr. Hasan Murtaza  
Counsel for the Respondent(s): Mr. R.K. Mehta, Mr. David &  
Mr. Antaryami Upadhyay, Advocates for R-3  
Mr. Rutwik Panda for R-1

**ORDER**

The learned counsel for the respondent no.3 has filed reply.

Post the matter for hearing on **25<sup>th</sup> November, 2011.**

In the meantime the appellant is at liberty to file rejoinder.

**(Rakesh Nath)  
Technical Member**

**(P.S.Datta)  
Judicial Member**

rkt/ks